

20 निम्न विश्वविद्यालयों/संस्थाओं के लिए एन० सी० सी० प्रशिक्षण अनिवार्य नहीं किया गया, क्योंकि उन्हें ऐसे विश्वविद्यालय माना गया है, जहां छात्र मुख्यतः विशिष्ट स्नातकोत्तर अध्ययनों का अनुसरण करते हैं :—

- (1) इंप्रकाला संगीत विश्वविद्यालय, खैरागढ़ ।
- (2) कृषि तथा औद्योगिकी उडीसा विश्वविद्यालय भुवनेश्वर ।
- (3) भारतीय कृषि अनुसंधान संस्थान नई दिल्ली ।
- (4) भारतीय अन्तर्राष्ट्रीय अध्ययन नई दिल्ली ।
- (5) समाज विज्ञान टाटा संस्थान, बम्बई ।

(ख) कालिजों/विश्वविद्यालयों के लगभग 16 लाख छात्रों में 10.5 लाख एन० सी० सी० प्रशिक्षण कार्यक्रम के अन्तर्गत आते हैं; जो लगभग 66 प्रतिशत हैं ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (DR. D. S. RAJU) :

(a) No, Sir. The following categories of students in colleges and Universities have been exempted from compulsory N.C.C. training :—

- (i) Post-Graduate students.
- (ii) Learner and Earner students.
- (iii) Selected Sportsmen.
- (iv) Students who have already put in 3 years in the NCC.
- (v) Overseas students of Indian Origin.
- (vi) Students coming from places outside Municipal Limits.
- (vii) Students who are above 26 years as prescribed in the NCC Rules.
- (viii) Private students.
- (ix) Girl students.
- (x) Students who are medically unfit.

† [] English translation.

2. N.C.C. training has not been made compulsory in the following Universities/Institutions deemed as Universities where mostly students are pursuing specialised post-graduates studies.

- (i) Indra Kala Sangeet Vishwavidyalaya, KHAIRAGARH.
- (ii) Orissa University of Agriculture and Technology, BHUBANESWAR.
- (iii) Indian Agricultural Research Institute, NEW DELHI.
- (iv) Indian School of International Studies, NEW DELHI.
- (v) Tata Institute of Social Science, BOMBAY.

(b) Out of about 16 lakhs of college/University students 10.5 lakhs are covered by the compulsory programme of N.C.C. training. This works out to about 66 per cent.]

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PAPERS LAID ON THE TABLE

ANNUAL REPORT (1963-64) ON THE WORKING OF INDUSTRIAL AND COMMERCIAL UNDERTAKINGS OF CENTRAL GOVERNMENTS

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU) : Sir, I beg to lay on the Table a copy of the Annual Report on the Working of Industrial and Commercial Undertakings of the Central Government for the year 1963-64. [Placed in Library. See No. LT-3945/65.]

STATEMENT ON RATIFICATION OF INSTRUMENTS (Nos. 1—3) FOR AMENDMENT OF ILO CONSTITUTION, 1964

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA) : Sir, I beg to lay on the Table a Statement on the ratification of the Instruments (Nos. 1—3) for the amendment of the ILO Constitution, 1964. [Placed in Library. See No. LT-3933/65.]